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No.K-11019/04/2021-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 27th April, 2021.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Rajesh Bindal, senior-most Judge of Calcutta High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 29th April, 2021 consequent upon the retirement of Shri Justice Thottathil Bhaskaran Nair Radhakrishnan, Chief Justice, Calcutta High Court.


(Barun Mitra) 27/04/21

Secretary to the Government of India
Tele: 2338 3674

To

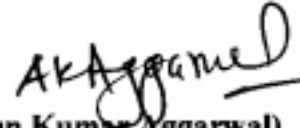
The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 11019/04/2021-US.II

Dated 27.04.2021

Copy to:-

- 1 Shri Justice Thottathil Bhaskaran Nair Radhakrishnan, Chief Justice, Calcutta High Court, Kolkata.
- 2 Shri Justice Rajesh Bindal, Judge, Calcutta High Court, Kolkata
- 3 The Secretary to Governor of West Bengal, Kolkata.
- 4 The Secretary to Chief Minister of West Bengal, Kolkata.
- 5 The Secretary to Chief Justice, Calcutta High Court, Kolkata.
- 6 The Chief Secretary, Government of West Bengal, Kolkata.
- 7 The Registrar General, Calcutta High Court, Kolkata
- 8 The Accountant General, West Bengal, Kolkata.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Registrar (Conf.), O/o Chief Justice of India, 3, Janpath Road, New Delhi..
- 12 PS to ML&J/PPS to Secretary (J)/AS(Apptts.)/Director(Apptts.)/US (Apptts.) /S.O.(Appointments).
- 13 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal)
Section Officer (Appointments)